

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) Nos.1462-1463/2020

(Arising out of impugned final judgment and order dated 27-12-2019 in CRA No. 1973/2019 and order dated 27-12-2019 in CRLCC No. 2/2019 passed by the High Court Of Gujarat At Ahmedabad)

ANIL SURENDRASINGH YADAV

Petitioner(s)

VERSUS

THE STATE OF GUJARAT

Respondent(s)

(FOR ADMISSION and I.R. and IA No.29317/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.29318/2020-EXEMPTION FROM FILING O.T. and IA No.29432/2020-STAY OF EXECUTION OF SENTENCE OF DEATH)

Date : 20-02-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANTFor Petitioner(s) Ms. Aparajita Singh, Sr. Adv.
Ms. Shivani Misra, Adv.
Mr. Anshu Raj Singh, Adv.
Ms. Prerna Priyadarshini, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Until further orders, there shall be a stay of executing the sentence of death against the petitioner.

(SANJAY KUMAR-II)
ASST. REGISTRAR-cum-PS(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR